

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2618
ANSWERED ON:09.12.2014
STUDY ON BEGGARY RACKET
Pal Shri Jagdambika

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted any study/investigation to analyse the prevalence of organised beggary rackets in various parts of the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to address this problem and the success achieved in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) The Ministry has not conducted any such study.
- (b) & (c) As per available information, 20 States and 2 Union Territories have enacted their own anti-beggary legislation or adopted legislations enacted by other States/UTs. The States are responsible for taking necessary steps to prevent beggary, including organised beggary racket.